

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 605 of 2019

IN THE MATTER OF:

BIRENDER SANGWAN

...APPLICANT

VERSUS

NORTH DELHI MUNICIPAL CORPORATION & ORS. ..RESPONDENTS

STATUS REPORT OF EAST DELHI MUNICIPAL
CORPORATION (EDMC)

To

Hon'ble Acting Chairman and members
Of the National Green Tribunal,
Principal Bench, New Delhi.

MOST RESPECTFULLY SHOWETH:

1. That in compliance of the order dated 19.07.2019 of Hon'ble NGT in Original Application no. 605 /2019 the present status report is being filed for kind perusal and consideration.

2. That the Hon'ble NGT vide order dated 19.7.2019 directed as under:-

"The grievance in this application is against unscientific dumping of garbage on the roads in absence of any effective mechanism by the Municipal Corporations as per the provisions of Solid Waste Management Rules, 2016 and constitutional obligation of the said Corporations under Article 243W read with Schedule XII to the Constitution.

Let the respondents nos. 1, 2 and 3, North Delhi Municipal Corporation, South Delhi Municipal Corporation and East Delhi Municipal Corporation respectively furnish their respective factual and action taken reports in the matter within one month by email at judicial-nqt@gov.in.

3. That the detail of efforts done by EDMC for implementation for Solid Waste Management Rules-2016 are as under:

- i. The East Delhi Municipal Corporation is an eastern suburb of Delhi. It forms a part of both East and Northeast Delhi comprising of 16 Assembly Constituencies and 64 Municipal Wards. It has an area of 105.98 sq.km. with a population of over 40 lacs. It is divided in two Zones, namely, Shahdara North & Shahdara South. The population density is around 38000 persons per sq.km. Currently 2600-2800 MT MSW being generated daily in its area.
- ii. East DMC collects, segregates, transports and disposes of all Municipal Solid Waste, Construction and Demolition (C&D) Waste/Malba and drain silt in all the area under its jurisdiction.
- iii. To ensure that the Solid Waste Management Rules- 2016 are followed, East DMC has developed an extensive system for collection, segregation, storage, transportation and processing/disposal of Municipal Solid Waste through various

Scientific/ Using Modern Technologies.

iv. East DMC has mechanism for supervision of Solid Waste Management in both the zones in its jurisdiction. The Sanitation Department in zones works under the overall administrative control of Dy. Commissioner of the Zone who is assisted by Assistant Commissioner for administrative issues and Executive Engineer (EMS) for technical issues. The hierarchy of Paryavaran Sahayak is headed by Sanitary Superintendents (SSs). On the supervisory level the SS is assisted by Chief Sanitary Inspector (CSI), Sanitary Inspector (SI) Assistant Sanitary Inspector (ASI) and Sanitary Guide (SG).

4. Action Taken against the defaulters for violation of Solid Waste Management Rules-2016 including unscientific dumping of garbage on roads, footpath, park etc.

The detailed report of the same is as under:-

Sl. No.	Type of Offence	Challans issued (in nos.)	Amount recovered (in Rs.)	Duration
1	In relation to littering & causing Nuisance sanitation and public health made by Municipal Magistrates.	25081	22601510	1.1.2019 to 31.12.2019

2	Construction activities, dust on the roads etc.	2229	6805000	1.1.2019 to 31.12.2019
3	Burning of Waste Garbage	367	940000	1.1.2019 to 31.12.2019
4	Violation of SWM Rules	7185	1546840	1.1.2019 to 31.12.2019

5. Present and Future plans for Solid Waste Management

That in compliance of the directions referred above, the report on various issues being practiced as on date as well as future plans to handle the issue of Solid Waste/garbage in East DMC is as under:-

(i) Segregation of Solid Waste at the source:

Earlier door to door collection and partial segregation of Solid Waste were being done by the informal sector i.e. waste pickers. East DMC, however collect garbage by deploying Auto Tippers, E-Rickshaws, Cycle-rickshaws, and Wheel Barrows for Street level collection. EDMC has 64 wards in its jurisdiction. EDMC already started Door to Door collection of segregated Municipal Solid Waste in 3 wards namely Anand Vihar (18E), Mayur Vihar Phase-I (01E) and Yamuna Vihar (45E). EDMC is planning to complete the segregation of Solid Waste upto 9 wards by 31.03.2020, upto 22 wards by 30.09.2020, upto 45 wards by 31.12.2020 and upto 64 wards by 31.03.2021. It is pertinent to mention here that there is space constraint in

EDMC. EDMC requires land to plan and establish decentralized waste processing facilities and material recovery facilities etc. EDMC has been making all out efforts before all possible for as like Hon'ble Supreme Court, Hon'ble Delhi High Court, GNCTD, DDA and including this Hon'ble Court for the same. Also, as the GNCTD has abruptly stopped allocation of funds under urban development sector, major portion of which was utilized in sanitation services, EDMC has shortage of fund as there will be a requirement of fund to the tune of Rs. 500 crores (approximate) on annual basis for SWM.

That it would not be out of place to mention here that in the execution of solid waste management activities "Not In My Back Yard (NIMBY)" is a major behavioral hindrance as people often raise objections to hinder and stall these processes. This makes the implementation of solid waste plans difficult to execute. The Solid Waste Management activities are permissible all across the use zones being civic amenities as per MPD-2021, even then people try to obstruct these activities which are being undertaken as per rules, and therefore this Hon'ble Court may provide legal immunity to solid waste management processes as was done in the case of DMRC.

(ii) INTEGRATION OF WASTE PICKERS

East DMC is establishing a system through Concessionaires to recognize organizations of waste pickers and establish a system for integration of the various waste pickers to facilitate their participation in solid waste management including segregation and door to door collection of waste.

(iii) PROVIDING GREEN AND BLUE DUSTBINS AT DIFFERENT LOCATIONS IN EAST DMC AREA FOR SEGREGATION OF MSW

To prevent littering on roads green and blue dustbins have been provided at various locations especially near bus stands, markets, along roads and other places.

(IV) PROCESSING/DISPOSAL OF SOLID WASTE:

Out of the total garbage generated i.e. to the tune of 2600-2800 MTD (average), 1300 MT is transported to the Waste to Energy Plant Ghazipur, from this plant about 50% comes back to the SLF site Ghazipur as reject. EDMC has installed 09 nos. 1TPD semi compost plant and are operational at MCD flats Usmanpur, Near Khera Village SDN Hospital, Sunder Nagari opposite Mandoli Jail, 02 nos. at Block-13, Trilokpuri, Preet Vihar, Pocket-B Mayur Vihar Phase-II, Sani

Enclave and 1TPD Semi Compost plant is under construction at near Gokalpur Village Metro station. In addition to this, 01 no. 5TPD bio-methenazation plant is installed and operational at Multani Mohalla Geeta Colony whereas another one under construction at Y-point Dharampura. In addition 1 no. 10 TPD composter and material recovery facility has been awarded at Yamuna Vihar but due to public hindrance and court case the same has not been executed so far. EDMC endeavors to establish more decentralized processing facilities and in the process 02 nos. 10 TPD decentralized processing facilities near Kasturba drain and Babar pur drain are under process of establishment.

Further, EDMC has already awarded the door to door source segregated collection and segregated transportation to the processing facilities/ disposal site as per SWM Rules-2016.

Further, a land measuring 42.5 acres has been allotted by DDA to EDMC for the purpose of integrated Solid Waste Management Facility at Ghonda Gujran, Delhi. The physical possession of the land, subject to the outcome of different court cases was handed over by the DDA to EDMC on 07.12.2019. EDMC has entered into a Joint Venture Agreement (JVA) with NTPC to form a Joint Venture Company (JVC) for the installation of 2000 TPD Integrated Waste Management

Facilities. Registration of Joint Venture Company is in process. Simultaneously with the consent of EDMC to save time, NTPC has invited tenders for topographical and Geo-technical investigations along with tenders for waste to power which are expected to be received by 19.03.2020. Tenders for bio-methanation plant are in process of inviting tenders.

viii. PROCESSING OF CONSTRUCTION & DEMOLITION (C&D) WASTE.

Construction & Demolition (C&D) Waste Plant for processing of 500 MT per day is already functional at Shastri Park Delhi. Further, a piece of land measuring 5.09 acres at "Y" Point Shastri Park was allotted by the DDA to EDMC for the purpose of expansion of C&D Waste Plant already running at Shastri Park. The land has been handed over to the agency. The consent to establish (CTE) from DPCC has already been received and consent to operate (CTO) is in process. The expansion of the C & D waste processing facility upto 1000 TPD is likely to be completed by 30.06.2020.

MECHANICAL ROAD SWEEPING

10 nos. Mechanical Road Sweepers (MRS) have been deployed in 02 shifts on all major roads covering daily average length of 40 km. per shift per MRS.

Water Sprinkling on Roads:

To control the dust pollution, EDMC has procured and deployed 40 nos. of state of art water tanker with sprinkling system without auxiliary engine which has shown excellent results during the peak pollution period.



(SANJAY KUMAR)
Executive Engineer (SLF)
East Delhi Municipal Corporation

Delhi

Dated 05 March, 2020